RAJYA SABHA

Thursday, the 9th March, 1961/the 18th Phalguna, 1882 (Saka)

The House met at eleven of the lock, MR CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

FECHNICAL STAFF EMPLOYED IN "SAINIK SAMACHAR"

•364. SHRI NAWAB SINGH CHAU-IAN: Will the Minister of DEFENCE a pleased to state:

(a) whether it is a fact that the uestion of pay scales, redesignation, etc., of the technical staff employed n the "Sainik Samachar" is under revision and whether Government propose to bring their pay scales and rules of recruitment and promotion in conformity with those applicable to the performing similar duties personnel and having similar qualifications and reperience in other Ministries; and

(b) whether it is a fact that a resolution to this effect was passed by the Armed Forces Headquarters Class II (non-gazetted) and Class III Staff Council?

THE MINISTER, OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) A statement is laid on the Table of the House.

(b) Yes, Sir. It passed a resolution in April 1960 recommending redesignation of a few categories of technical posts and requesting revision of their scales of pay, recruitment and promotion rules on the lines of the Central Information Service.

STATEMENT

The position regarding revision of pay scales, redesignation of posts and revision of recruitment and promotion rules, in respect of the technical posts is as under:—

(a) Pay scales.—The scales of pay of all categories except Translators were revised in September 1960. The revised scales are based largely on the recommendations of the Pay Commission in respect of similar posts in the Ministry of Information and Broadcasting. Further revision is not being considered at present. As regards the Translators, a proposal to revise the present scales is under consideration.

(b) Designations.—Except for the posts of Translators, it is not proposed at present to redesignate the technical posts in "Sainik Samachar".

(c) Recruitment and Promotion Rules.—It is proposed to examine the inclusion of some of the technical posts of "Sainik Samachar" in the Central Information Service if similar posts of öther Ministries are included in that Service. Apart from this, there is no proposal at present to alter these rules to bring them in conformity with those applicable to similar posts in other Ministries.

SHRI NAWAB SINGH CHAUHAN: What action was taken on the recommendation of the Staff Council?

SHRI V. K. KRISHNA MENON: It is not possible for me to say whether action was taken on the recommendation or otherwise. What has been done is this. The revised scales are based on the recommendation of the Pay Commission, and the scales of pay of all categories except that of Transwere revised in September, lators 1960. There are similar posts in the Ministry of Information and Broadcasting and they were largely brought on to the level of such posts. Nó other revision is being considered at present except the revision of the the Transpresent scales of designations, lators. As regards except for the posts of Translators, it is not proposed at present to redesignate the technical posts. So far as recruitment and promotion rules are concerned we are examining them for the inclusion of the technical posts of Samachar" in the Central "Sainik Information Service if similar posts of other Ministries are included in that Service.

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215 Oral Answers

भी मवाबसिंह चौहान : क्या यह सच है कि जितने सब-एडिटर्स है उनकी पे कमीशन ने जो मैक्सिमम पे रिकमण्ड की थी, वह ४८५ रु० थी, जबकि ग्राप उनको सिर्फ ४२५ रु० दे रहे हैं। इसका क्या सबब है ?

सरदार एस॰ एस॰ मजोठिया : जो रिवाइज्ड पे स्केल्स हैं वे कमीशन की रिकम-ण्डेशन के आधार पर हैं । ग्रौर यह ठीक है, जैसा ग्रापने कहा, कि हमारे यहां जो सब-एडिटर्स है उनकी मैक्सिमम पे ४२५ रू० तक जाती है ग्रौर ४८५ रू० तक इन्फार्मेशन एण्ड ब्राडकास्टिंग में है ।

श्री नवार्बासह धौहान : मेरे कहने का मतलब यह है कि आप तो कहने हैं कि पे कभीशन की सिफारिशों के अनुसार यह मैकिसमम रिवाइज किया गया । मैं कहता हूं कि पे कमीशन ने तो ४०५ ६० का मैक्सिमम रिकमण्ड किया था, लेकिन आप ४२५ ही दे रहे हैं । तो यह चीज पे कमीशन के मुताबिक कहां हुई ?

SARDAR S. S. MAJITHIA: It is true, as I said, that the pay is slightly less, but a lot of other considerations are taken into account, particularly their work and all that. As I said, it is less, but we can consider that.

SHRI NAWAB SINGH CHAUHAN: I am only contradicting the statement that their pay scales have been revised according to the recommendation of the Pay Commission.

SHRI V. K. KRISHNA MENON: Sir, what I said was that the revised scales of pay are based largely on the recommendations of the Pay Commission, so far as I understand it. With regard to Sub-Editors, they go up to Rs. 485 in the Ministry of Information and Broadcasting, and the Sub-Editors here go up to only Rs. 425, and as the Deputy Minister said, the kind of work these people do is different from what is being done in the Ministry of Information and Broadcasting.

श्री पां० ना० राजभोज : क्या मन्त्री महोदय जी क्रुपा करके बतायेंगे कि "सैनिक समाचार" के टोटल इस्टेबलिकमेन्ट पर कुल कितना खर्च होता है श्रौर सरकार इस श्रखबार की कौन कौन सी भाषाश्रों में प्रतियां निकालती है ?

SARDAR S. S. MAJITHIA: I want notice for that question.

SHRIMATI MAYA DEVI CHETTRY: May I know, Sir, whether the dearness allowance has been merged in the pay scale?

SARDAR S. S. MAJITHIA: I require notice for that question also.

श्वी मवार्बासह चौहान : क्या यह सच है कि ग्रापके वहां जो सव-एडिटर्म हैं उनकी पे, चाहे वैसे रिवाइज्ड हुई हो या न हुई हो, लेकिन उनके पे स्केल्स तमाम डिपार्डमेस्ट---या इन्कारमेजन एण्ड ब्राडकास्टिंग मिनिस्ट्री के ग्रन्तर्गत जो सब-एडिटर्स हैं, उन सबसे कम हैं ? ग्रगर ऐसा है तो किस वजह से यह है ?

सरवार एस॰ एस॰ मजोठिया : किस वजह से है यह तो मैंने पहले बताया कि काम उनका दूसरे विभागों से ग्रलग है । मगर जहां से वे शुरु करते हैं वह इन्फारमेजन एण्ड ब्राडकान्टिंग में भी २७० से शुरू करते है ग्रीर हमारे यहां भी २७० से शुरू करते हैं ।

Appointment of Housing Commissioner in Delhi

*365. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of Home AFFAIRS be pleased to state whether Government have taken a decision to appoint a Housing Commissioner in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SERI B. N. DATAR); Yes.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what would be the

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